

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 4113 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Yomge Ado,
District & Sessions Judge, Tezu, Lohit District,
Arunachal Pradesh.

Dated Guwahati, 20th November, 2020.

Sub:- Casual Leave.

Ref:- Letter No. D&SC/TEZU-L/2019 Dated 7th November 2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 09.11.2020, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

4115

Memo NO.HC.VII-21/2008/41147A, dated 10.11.2020

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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